

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 442  
TO BE ANSWERED ON 18<sup>TH</sup> JULY, 2017

FOOD SUBSIDY IN CASH

442. SHRI B. SRIRAMULU:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has implemented the scheme of providing food subsidy in cash into the bank account of entitled households to enable them to purchase foodgrains from the open market and if so, the details thereof and if not, the reasons therefor; and
- (b) whether the Direct Benefit Transfer (DBT) regime for delivering subsidies to the targeted populations has so far centered around cooking gas and to some extent on isolated pilot experiments with food subsidy and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

---

(a): The Cash Transfer of Food Subsidy Scheme is being implemented in the Union Territories of Chandigarh, Puducherry and in urban areas of Dadra & Nagar Haveli. Under this scheme food subsidy is transferred in cash into the bank accounts of beneficiaries, who then have the choice to buy foodgrains from the open market.

(b): The Government has decided to bring all welfare and subsidy schemes under Direct Benefit Transfer (DBT). As on date, approximately 500 Schemes/ Components of cash/ kind category have been identified for implementation through DBT Mode in a phased manner by 31<sup>st</sup> March, 2018. Out of this, currently 299 schemes have been on-boarded on DBT Bharat Portal.

\*\*\*\*